

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No.296 of 2019

IN THE MATTER OF:

Vijaya Sai Poultries Pvt. Ltd.

...Appellant

Versus

Vemulapalli Sai Pramella & ors.

...Respondents

Present:

**For Appellant: Dr. U.K.Chaudhary, Sr. Advocate and Mr. Mansumyer Singh,
Advocates**

For Respondent: Mr. Shantann Singh and Mr C.Badrinath Babu, Advocates.

O R D E R

12.03.2020 Heard learned Senior counsel for the Appellant at length.

Learned counsel for the Respondent submits that arguing counsel is not available today. Therefore, he is seeking adjournment. Prayer allowed.

Let the matter be fixed on **26th March, 2020**.

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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